

**Central Administrative Tribunal  
Principal Bench**

**CP No. 578/2016  
OA No.1816/2012**

New Delhi, this the 9<sup>th</sup> day of March, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Vijay Kumar,  
S/o Shri Ramyad Prasad,  
R/o G-2/42, Gali No.15,  
Sai Enclave, Mohan Garden,  
Uttam Nagar, New Delhi-110059

- Petitioner

(By Advocate: Mr. A.K. Bhakt)

Versus

Union of India – Through

1. Ms. Rameshwari Handa,  
Chief Postmaster General,  
(Delhi Circle)  
Department of Posts,  
Meghdoot Bhavan,  
Link Road, New Delhi-110001
2. Sh. M.L. Dhar,  
Senior Superintendent of Post Offices,  
New Delhi West Division, Naraina,  
New Delhi-110028

- Respondents

(By Advocate: Mr. Hanu Bhaskar)

**ORDER(ORAL)**

**Shri Shekhar Agarwal, Member (A):**

Today, when this matter was taken up, learned counsel for the respondents has submitted that the order of the Tribunal has been challenged by the respondents before the Hon'ble High Court of Delhi vide Writ Petition (Civil) No. 951/2017. By their order dated 07.02.2017, the Hon'ble High Court have stayed the order of the Tribunal.

2. In view of the aforesaid submissions, we close this CP at this stage and discharge the notice issued to the alleged contemnors. The petitioner shall, however, be at liberty to seek revival of this Contempt Petition after decision in the Writ Petition.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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